

# HIGH COURT OF CHHATTISGARH, BILASPUR

## ORDER

No. 8539 (Mis.) /  
II-14-1/2021

Bilaspur, dated 01 / 09 2021

Hon'ble High Court of Chhattisgarh has been pleased to resume physical/hybrid hearing in the High Court of Chhattisgarh w.e.f. 06/09/2021, with the following arrangements:-

(1) Every one entering court premises should strictly adhere to the social distancing norms and other security protocol such as wearing of masks, sanitization etc.

(2) Masking of face and social distancing will have to be strictly followed by the parties, advocates etc. Any violation therein may result in denial of entry in future and any punitive legal action as may be applicable.

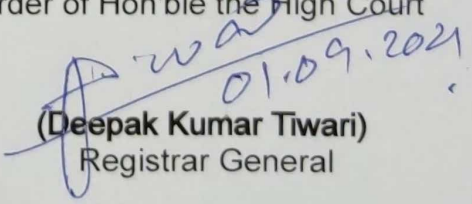
(3) Only those advocates whose cases are listed or those who want to file cases/documents in the High Court would be allowed. At the most two advocates per case would be allowed.

(4) The hearing through video conferencing in any particular case shall be decided by concerned Hon'ble Bench if the parties/advocates so desire.

(5) Other COVID-19 related guidelines issued by the Supreme Court, High Court, Central Govt., State Govt., and Local authority, other competent Authorities shall be followed in its letter and spirit.

The above arrangements shall be subject to further modification, if any issued from time to time.

By order of Hon'ble the High Court

  
(Deepak Kumar Tiwari)  
Registrar General

Endt. No. 8540 /  
II-14-1/2021

Bilaspur, dated 01 / 09 / 2021

**Copy forwarded to: -**

1. Additional Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

3. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Ho Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
12. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
13. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
16. Secretary General, Supreme Court of India, New Delhi,
17. Registrar (Vigilance/ I. & E./ Judicial/ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
18. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Nava Raipur for information.
20. Additional Registrar (Judl/D.E. & E./Admn.), High Court of Chhattisgarh, Bilaspur for information.
21. I/C Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information – with a request to upload the same in the website,
22. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
23. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at

*f.wad*  
01.09.2021



- Ambikapur / Surajpur/ Uttar Bastar (Kanker), for information and for onwards communication to concerned District Bar Association,
24. Principal Judge/I Additional Principal Judge/ II Additional Principal Judge/ III Additional Principal Judge, Family Court, Bilaspur/Durg/Raipur.
  25. Judge, Family Court, Baloda-Bazar/ Dhamtari/ Jagdalpur/ Janjgir-Champa/ Kawardha/ Kanker/ Korba/ Manendragarh/ Mahasamund/ Raigarh/ Rajnandgaon/ Surajpur/ Surguja/ Balod/ Kondagaon/ Bemetara/ Jashpur.
  26. Judge, Commercial Court (District Level), Sector 19, Kotara Bhantha, Nawa Raipur-492101.
  27. Special Judge under S.C. & S.T. (P.A.) Act, Jagdalpur/ Bilaspur/ Durg/ Jashpur/ Janjgir-Champa/ Korba/ Raigarh/ Raipur/ Rajnandgaon/ Surguja/ Koriya (Baikunthpur),
  28. Member Judge, Industrial Court, Nagar Ghadi Chowk, Raipur.
  29. Labour Judge, Labour Court, Baloda-Bazar/ Bastar (Jagdalpur)/ Bilaspur/ Dhamtari/ Durg/ Janjgir/ Korba/ Manendragarh/ Mahasamund/ Raigarh/ Raipur No. 01/ Raipur No. 02/ Rajnandgaon/ Ambikapur.
  30. Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur
  31. Advocate General, High Court of Chhattisgarh, Bilaspur
  32. President, C.G. High Court Bar Association, High Court Campus, Bilaspur.
  33. Chairman, State Bar Council of C.G., High Court Campus, Bilaspur.
  34. Assistant Solicitor General of India, High Court Campus, Bilaspur.
  35. All Registrars (M), High Court of Chhattisgarh, Bilaspur,
  36. All Joint Registrars (M), High Court of Chhattisgarh, Bilaspur,
  37. All Additional Registrars (M), High Court of Chhattisgarh, Bilaspur,
  38. All Deputy Registrars, High Court of Chhattisgarh, Bilaspur,
  39. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
  40. Assistant Registrar (Checker)/Section Officer (D.E.), High Court of Chhattisgarh, Bilaspur,
- for information/necessary action.**

*Deepak Kumar Tiwari*  
01.09.2024  
(Deepak Kumar Tiwari)  
Registrar General